

## LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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### LOK SABHA

Monday, 10th December, 1956

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER in the Chair]

### QUESTIONS AND ANSWERS

(See Part I)

12-01 hrs.

### PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN  
BY GOVERNMENT ON ASSURANCES  
ETC.

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** Sir, I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions shown against each:

(1) Supplementary Statement No. V.—Thirteenth Session, 1956 of Lok Sabha. [See Appendix IV, annexure, No. 13]

(2) Supplementary Statement No. XI.—Twelfth Session, 1956 of Lok Sabha. [See Appendix IV, annexure, No. 14]

(3) Supplementary Statement No. XIII.—Eleventh Session, 1955 of Lok Sabha. [See Appendix IV, annexure, No. 15]

(4) Supplementary Statement No. XVI.—Tenth Session 1955 of the Lok Sabha. [See Appendix IV, annexure, No. 16]

(5) Supplementary Statement No. XXII.—Ninth Session, 1955 of Lok Sabha. [See Appendix IV, annexure, No. 17]

(6) Supplementary Statement No. XXV.—Eighth Session, 1954 of Lok Sabha. [See Appendix IV, annexure, No. 18]

(7) Supplementary Statement No. XXXVI.—Sixth Session, 1954 of Lok Sabha. [See Appendix IV, annexure, No. 19]

(8) Supplementary Statement No. XXXX.—Fifth Session, 1952 of Lok Sabha. [See Appendix IV, annexure, No. 20]

(9) Supplementary Statement No. XLVI.—Third Session, 1953 of Lok Sabha. [See Appendix IV, annexure, No. 21]

(10) Supplementary Statement No. XL.—Second Session, 1952 of Lok Sabha. [See Appendix IV, annexure, No. 22]

### AMENDMENT TO COFFEE RULES

**The Minister of Consumer Industries (Shri Kanungo):** Sir, I beg to lay on the Table, under sub-section (3) of section 48 of the Coffee Act, 1942 a copy of the Notification No. S.R.O. 2676, dated the 17th November, 1956, making certain amendment to the Coffee Rules, 1955. [Placed in Library. See No. S—535/56]